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GOVERNMENT OF WEST BENGAL  
LEGISLATIVE DEPARTMENT

**West Bengal Act X of 1976**

**THE WEST BENGAL APPROPRIATION  
(No. 2) ACT, 1976**

[*Passed by the West Bengal Legislature.*]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 30th March, 1976.]

[30th March, 1976.]

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1976.*

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1976;

It is hereby enacted in the Twenty-seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1976. Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred seventeen crores forty-nine lakhs twelve thousand six hundred and sixty-five towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1976, in respect of the services and purposes specified in column 2 of the Schedule. Issue of Rs.  
1,17,49,12,665  
out of the  
Consolidated  
Fund of West  
Bengal for  
the year  
1975-76.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1976. Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Organs of State</b>			
1	211—State Legislatures ..	2,11,000	..	2,11,000
4	214—Administration of Justice ..	..	9,27,000	9,27,000
5	215—Elections ..	..	3,000	3,000
	<b>(b) Fiscal Services</b>			
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
8	230—Stamps and Registration ..	12,01,000	..	12,01,000
9	235—Collection of Other Taxes on Property and Capital Transactions.	25,000	..	25,000
	<b>(iii) Collection of Taxes on Commodities and Services</b>			
10	239—State Excise ..	11,98,000	..	11,98,000
	<b>(c) Interest Payment and Servicing of Debt</b>			
16	249—Interest Payments ..	..	11,83,41,000	11,83,41,000
	<b>(d) Administrative Services</b>			
Serial 17	251—Public Service Commission ..	..	66,000	66,000
20	254—Treasury and Accounts Administration. ..	21,26,000	..	21,26,000
22	256—Jails ..	20,72,000	..	20,72,000
24	258—Stationery and Printing ..	12,39,000	..	12,39,000

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*(Schedule.)*

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
25	259—Public Works ..	2,64,08,000	19,000	2,64,27,000
	<b>(Public Works under Functional heads)</b>			
	<b>B—Social and Community Services</b>			
	277—Education (Excluding Sports and Youth Welfare) (Buildings) ..	..	9,000	9,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>A—Capital Account of General Services</b>			
	459—Capital Outlay on Public Works ..	..	2,09,000	2,09,000
	<b>(Capital Outlay on Public Works under Functional heads)</b>			
	<b>B—Capital Account of Social and Community Services</b>			
	477—Capital Outlay on Education, Art and Culture (Sports) (Buildings).	15,33,000	..	15,33,000
	477—Capital Outlay on Education, Art and Culture (Excluding Sports and Youth Welfare) (Buildings).	..	9,28,068	9,28,068
	480—Capital Outlay on Medical (Buildings).	..	2,40,000	2,40,000
	483—Capital Outlay on Housing (Buildings).	..	1,34,338	1,34,338
	Total ..	2,79,41,000	15,39,406	2,94,80,408

(Schedule.)

1	2	3		
		Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(d) Administrative Services</b>			
26	260—Fire Protection and Control ..	35,15,000	..	35,15,000
27	265—Other Administrative Services	23,32,000	1,19,847	24,51,847
	<b>(e) Pensions and Miscellaneous General Services</b>			
28	266—Pensions and Other Retirement Benefits.	77,79,000	50,000	78,29,000
30	268—Miscellaneous General Services	2,49,000	..	2,49,000
	<b>B—Social and Community Services</b>			
31	276—Secretariat—Social and Com- munity Services.	27,000	..	27,000
32	277—Education (Sports) ..	26,33,000	..	26,33,000
33	277—Education (Youth Welfare) ..	5,92,000	..	5,92,000
	277—Education (Excluding Sports and Youth Welfare).	10,31,03,000	..	10,31,03,000
	278—Art and Culture ..	10,45,000	..	10,45,000
34	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	677—Loans for Education, Art and Culture (Excluding Sports and Youth Welfare).	17,95,000	..	17,95,000
	<b>Total ..</b>	<b>10,59,43,000</b>	<b>..</b>	<b>10,59,43,000</b>

*The West Bengal Appropriation (No. 2) Act, 1976.*

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*(Schedule.)*

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
35	279—Scientific Services and Research	2,000	..	2,000
	280—Medical ..	2,34,00,000	2,390	2,34,02,390
	<b>Capital Expenditure Outside the Revenue Account</b>			
36	<b>B—Capital Account of Social and Community Services</b>			
	480—Capital Outlay on Medical ..	6,50,000	..	6,50,000
	Total ..	2,40,50,000	2,390	2,40,52,390
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
38	282—Public Health, Sanitation and Water Supply.	28,88,000	..	28,88,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social and Community Services</b>			
39	483—Capital Outlay on Housing ..	..	1,57,000	1,57,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
41	685—Loans for Information and Publicity.	3,83,000	..	3,83,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social and Community Services</b>			
42	287—Labour and Employment ..	98,66,000	..	98,66,000
44	288—Social Security and Welfare (Relief and Rehabilitation of Displaced Persons).	71,000	..	71,000

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**[West Ben. Act**

*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
45	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	67,60,000	1,000	67,61,000
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	5,50,93,000	..	5,50,93,000
47	289—Relief on account of Natural Calamities.	4,38,12,000	..	4,38,12,000
48	295—Other Social and Community Services.	6,66,000	..	6,66,000
	<b>C—Economic Services</b>			
	<b>(a) General Economic Services</b>			
49	296—Secretariat—Economic Services	..	6,148	6,148
	298—Co-operation ..	8,11,000	3,000	8,14,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
50	<b>(a) Capital Account of General Economic Services</b>			
	498—Capital Outlay on Co-operation	1,18,90,000	..	1,18,90,000
	<b>F—Loans and Advances</b>			
	698—Loans to Co-operative Societies	4,00,51,000	..	4,00,51,000
	Total ..	5,27,52,000	3,000	5,27,55,000

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		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
	305—Agriculture ..	9,58,89,000	..	9,58,89,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
52	<b>(b) Capital Account of Agriculture and Allied Services</b>			
	505—Capital Outlay on Agriculture (Excluding Public Undertakings).	2,10,000	..	2,10,000
	<b>F—Loans and Advances</b>			
	705—Loans for Agriculture (Exclud- ing Public Undertakings).	96,50,000	..	96,50,000
	Total ..	10,57,49,000	..	10,57,49,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
	306—Minor Irrigation ..	4,89,46,000	..	4,89,46,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
53	<b>(b) Capital Account of Agriculture and Allied Services</b>			
	506—Capital Outlay on Minor Irri- gation, Soil Conservation and Area Development.	1,13,88,000	..	1,13,88,000
	Total ..	6,03,34,000	..	6,03,34,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(b) Capital Account of Agriculture and Allied Services</b>			
54	509—Capital Outlay on Food and Nutrition.	2,50,00,000	..	2,50,00,000
55	510—Capital Outlay on Animal Husbandry (Excluding Public Undertakings).	..	3,980	3,980
56	511—Capital Outlay on Dairy Development (Excluding Public Undertakings).	1	..	1
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
57	312—Fisheries .. .. .	11,05,000	1,657	11,06,657
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	712—Loans for Fisheries ..	60,000	..	60,000
	Total ..	11,65,000	1,657	11,66,657



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1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Agriculture and Allied Services</b>			
58	313—Forest .. ..	..	2,70,766	2,70,766
60	314—Community Development (Excluding Panchayat).	97,67,000	2,000	97,69,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
61	726—Loans for Consumer Industries (Closed and Sick Industries).	1		1
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Industry and Minerals</b>			
62	320—Industries (Excluding Closed and Sick Industries).	2	..	2
63	321—Village and Small Industries	..	17,812	17,812
	<b>(d) Water and Power Development</b>			
65	331—Water and Power Development Services.	..	5,000	5,000
	332—Multipurpose River Projects	87,03,000	..	87,03,000
	333—Irrigation, Navigation, Drainage and Flood Control Projects.	52,42,000	..	52,42,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
66	<b>C—Capital Account of Economic Services</b>			
	<b>(d) Capital Account of Water and Power Development</b>			
	532—Capital Outlay on Multipurpose River Projects.	1,06,10,000	..	1,06,10,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	33,52,000	..	33,52,000
	<b>Total ..</b>	2,79,07,000	..	2,79,07,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
67	<b>F—Loans and Advances</b> 734—Loans for Power Projects ..	4,13,28,000	..	4,13,28,000
	<b>REVENUE ACCOUNT</b> <b>C—Economic Services</b> <b>(e) Transport and Communications</b>			
69	336—Civil Aviation ..	9,000	..	9,000
	337—Roads and Bridges ..	62,86,000	1,31,555	64,17,555
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
70	<b>(e) Capital Account of Transport and Communications</b> 537—Capital Outlay on Roads and Bridges.	..	81,000	81,000
	Total ..	62,86,000	2,12,555	64,98,555
71	<b>F—Loans and Advances</b> 738—Loans for Road and Water Transport Services.	4,96,85,000	..	4,96,85,000
	<b>REVENUE ACCOUNT</b> <b>C—Economic Services</b> <b>(e) Transport and Communications</b>			
72	339—Tourism .. ..	3,02,000	..	3,02,000
	<b>D—Grants-in-aid and Contributions</b>			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat).	3,05,60,000	1,20,100	3,06,80,100

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		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of General Economic Services</b>			
75	500—Investments in General Financial and Trading Institutions.	7,50,000	..	7,50,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(c) Industry and Minerals</b>			
	321—Village and Small Industries (Public Undertakings).	36,94,000	..	36,94,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
76	705—Loans for Agriculture (Public Undertakings).	93,75,000	..	93,75,000
	722—Loans for Machinery and Engineering Industries (Public Undertakings).	26,00,000	..	26,00,000
	726—Loans for Consumer Industries (Public Undertakings).	54,16,000	..	54,16,000
	Total	2,10,85,000	..	2,10,85,000
80	726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	1,13,000	..	1,13,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
Sl. 83	<b>E—Public Debt</b>			
	603—Internal Debt of the State Government.	..	29,35,14,000	29,35,14,000
	604—Loans and Advances from the Central Government.	..	2,33,03,000	2,33,03,000
	Total ..	..	31,68,17,000	31,68,17,000
84	<b>F—Loans and Advances</b>			
	766—Loans to Government Servants, etc.	7,80,000	..	7,80,000
	<b>Grand Total ..</b>	<b>73,62,46,004</b>	<b>43,86,66,661</b>	<b>1,17,49,12,665</b>